

FORM-8

TIME TAKEN AT DIFFERENT STAGES OF COMMERCIAL CASES OF NOVEMBER -2024

Sl. No.	District	Court Name	Total Cases Disposed in the month	Average Time Taken (in Days)		
				Filing and Service	Trail and Judgment	Enforcement of Judgment
1	BENGALURU-CITY COURTS	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	26	25	240	-
2	BENGALURU-CITY COURTS	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-84	35	37	464	-
3	BENGALURU-CITY COURTS	LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-85	37	71.67	210.78	-
4	BENGALURU-CITY COURTS	LXXXV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-86	44	41	89	-
5	BENGALURU-CITY COURTS	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	40	245.025	116.88	-
6	BENGALURU-CITY COURTS	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	21	110.14	499.14	-
7	BENGALURU-CITY COURTS	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	47	143.19	26.6	-
8	BENGALURU-CITY COURTS	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	39	110.65	352.1	-
9	Bengaluru Rural District	X Addl. District and Sessions Judge Court, (Dedicated Commercial Court), Bengaluru Rural District, Bengaluru.	30	203	181	1215
10	Bengaluru Rural District	XI Addl. District and Sessions Judge Court, (Dedicated Commercial Court), Bengaluru Rural District, Bengaluru.	33	316	51	410
11	BELLARI	IV ADDL. DISTRICT AND SESSIONS COURT, BALLARI (COMMERCIAL COURT)-1388-1388	14	58	37	-
		Total	366	123.6977	206.136	147.72727